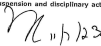


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

**Sh. Bajinder Singh, Accounts Officer** is hereby transferred from Accounts Branch, West District, Tis Hazari Courts, Delhi and posted as Accounts Officer in Accounts Branch, North District, Rohini Courts, Delhi with the direction to also look after the work of North-West District, Rohini Courts, Delhi, with immediate effect.

**Note:** Non-compliance of the transfer & posting order/ immediately proceeding on leave shall be considered deliberate insubordination and the officer shall be placed under suspension and disciplinary action shall be taken against the officer, as per rules.



(NAROTTAM KAUSHAL)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI



No. 51705-724 /Admn-I/P & T/HQs/2023

Dated, Delhi the 11 JUL 2023

Copy forwarded for information and necessary action to :-

1. The Ld. Principal District & Sessions Judges, West/North/North-West, Delhi.
2. The Ld. Officer in-charges, Accounts Branch, Central/West/North/North-West, Delhi.
3. The Personal Office of the undersigned.
4. The Sr. A.O (J) / A.O.(J) Admn. Branch, Central/West/ North/North-West, Delhi.
5. The Dealing Official, Personal File, Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
6. The Dealing Official, Leave Section, Accounts Branch, Room No. 114, Central District, Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
8. The Dealing Official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
9.  Web-site Committee, Tis Hazari Courts, Delhi.



PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI



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